

DIVISION BENCH

ITEM NO.132

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

IA No.91/2024 IN CP (IB) NO.421/ALD/2019

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 7th May, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	INDUSTRIAL AND COMMERCIAL BANK OF CHINA LIMITED V/S HIPAD TECHNOLOGY INDIA PVT LTD
UNDER SECTION	7 IBC (IN LIQUIDATION)

THROUGH PHYSICAL/VIRTUAL HEARING:

ORDER

Due to paucity of time, the matter could not be taken up, hence adjourned to 10th May, 2024.

**-Sd-
(Court Officer)**

07th May, 2024

*Bipul Kumar Tiwari
(Stenographer)*